

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 318
Plan IA-26/2024
In
IB-1084(ND)/2019

IN THE MATTER OF:

M/s. HDFC ERGO General Insurance Company Ltd.**APPLICANT/PETITIONER**

Vs

M/s. Prime Infra Park Pvt. Ltd.

.....**RESPONDENT**

SECTION

U/s 9 of IBC, 2016

Order delivered on 05.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Gautam Singhal, Mr. Rajat Choudhary, Advs.
Along with Mr. Santanu Kumar Samanta, RP.

For the SRA : Mr. Vishal Ganda, Mr. Srijan Jain, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Plan IA-26/2024:-

The Resolution Professional has complied with the order dated 14.06.2024.

Arguments heard.

Order **reserved**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)